

**THE GAUHATI HIGH COURT AT GUWAHAT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/1715 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the 28<sup>th</sup> March, 2022.

Sub: **Station leave permission.**

Ref:- No. MACT (B)/421 dated 24.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.03.2022 till the morning of 28.03.2022**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/1716-1717/ dated 28.03.2022**

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Peter*